

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2927.
TO BE ANSWERED ON TUESDAY, THE 18TH MARCH, 2025.**

IMPLEMENTATION OF EASE OF DOING BUSINESS

2927. MD. RAKIBUL HUSSAIN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has recently decided to make "Ease of Doing Business" in every district of the country;
- (b) if so, the details thereof along with the strategies to be adopted in this regard;
- (c) whether "Ease of Doing Business" has shown any positive results since its implementation; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) & (b): Since, year 2014, the Government of India has been actively engaged in improving the Ease of Doing Business environment in the entire country. Central Government has taken several initiatives under the flag-ship programme of Ease of Doing Business which includes Business Reform Action Plan (BRAP), the Business-Ready assessment, Jan Vishwas and Reducing Compliance Burden on Businesses and Citizens. Government is also conducting Cost of Regulation (CoR) exercise which aims to identify and reform the areas of pain-points in terms of administrative costs for the services.

Under, the Regulatory Compliance Burden (RCB) initiative, more than 43,000 compliances have been reduced under 670 acts nationwide. Further, to enhance the Ease of Living and Ease of Doing Business, the Central Government, through the Jan Vishwas (Amendment of Provisions) Act, 2023, has decriminalized 183 provisions across 42 Central Acts from 19 Ministries/Departments.

Business Reforms Action Plan (BRAP) initiative, launched in 2014 by the Central Government, aims to reduce obstacles and enhance the transparency and efficiency of clearance and regulatory processes, thereby minimizing time

and costs for businesses in the country. States are assessed based on evidence and user feedback to ensure effective implementation of reforms in the states. So far, six editions of BRAP (2015, 2016, 2017-18, 2019, 2020, and 2022) have been completed, and the States/UTs have been assessed accordingly. The seventh edition, BRAP 2024, is currently in progress.

Government has also launched National Single Window System (NSWS) in September, 2021, which is a one-stop digital platform for facilitating Government to Business (G2B) approvals and investor-related clearances for industry. It streamlines the G2B approvals process by creating information symmetry and minimizing the need to visit multiple Departmental portals. Currently, 32 Central Ministries/Departments and 29 States/UTs are integrated with NSWS with access to 278 Central G2B services and 2977 State G2B services. Additionally, Know Your Approvals (KYA) module is live for 668 Central G2B services and 6,806 State G2B services to facilitate free flow and access of information for business enterprises.

Central Government has also launched PM GatiShakti National Master Plan (NMP) in October, 2021 which is a transformative approach for Infrastructure development to ensure multi-modal, first and last mile connectivity for seamless movement of people and goods. Complementing PM GatiShakti, National Logistics Policy has also been launched to bring efficiency in services, processes, technology adoption, human resource development and catalyzing integrated planning.

(c) & (d): The Department for Promotion of Industry and Internal Trade (DPIIT) is the nodal department spearheading these initiatives. This effort has yielded positive results since its inception. Notably, India advanced significantly in the World Bank's Doing Business Report rankings, climbing from 142nd in 2014 to 63rd in 2019, prior to the report's discontinuation. Under the Business Reforms Action Plan, DPIIT has diligently focused on creating a more business-friendly regulatory framework, attracting investments, boosting economic growth, and enhancing the overall business environment.
